

**GOVERNMENT OF INDIA  
MICRO, SMALL AND MEDIUM ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:3534  
ANSWERED ON:26.04.2012  
RURAL INDUSTRIES ZONE  
Agarwal Shri Jai Prakash

**Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:**

- (a) whether a number of Zones have been created by the Government in order to promote rural industries;
- (b) if so, the details thereof;
- (c) the names of States covered under the scheme;
- (d) whether the Government proposes to include some other States in the said Zones; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VIRBHADRA SINGH)

(a)to(e): Khadi and Village Industries Commission (KVIC) Act, 1956, as amended in 2006, and KVIC Rules, 2006 provide for Zonal Committees to be constituted by KVIC for each of the following six geographical zones to function as fora for consultation as detailed below:

All States and Union Territories are represented in the six zones.